

(vii) Intensifying surprise checks at depots.

(viii) Simplification of depot accounts.

Most of the recommendations of the Committee have been implemented.

Financial Assistance to Neyveli Lignite Corporation Limited by West Germany

* 830. DR. V VENKATESH: Will the Minister of ENERGY be pleased to state:

(a) whether Federal Republic of Germany has decided to continue financial assistance to the Neyveli Lignite Corporation Limited;

(b) if so, the facts thereof and reaction of Government thereto;

(c) whether any conditions have been attached to the aid in regard to future deals under the programme by the Neyveli Lignite Corporation Limited; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) Government of India have signed a loan agreement for DM 180 million with K.F.W. for the expansion projects of Neyveli Lignite Corporation Limited in January 1987. In the recent trade negotiations, an amount of DM 110 million was further reserved by K.F.W. for which agreements will be signed in due course.

(c) and (d) K.F.W.'s usual conditions of mixed financing and tenders for equipment being restricted to F.R.G. will apply to these loans also.

Additional LPG Cylinder Facility to Consumers

*834 SHRI PARASRAM BHARDWAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of cities where the facility of allotment of additional gas cylinder is available;

(b) whether this facility is to be made available in rural areas; and

(c) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) Subject to availability of LPG and bottling capacity, the facility of a second cylinder is available in all the markets where LPG is marketed by the Oil Companies.

(b) and (c). Since rural areas are not presently covered by LPG marketing, the second cylinder facility, too, is not proposed to be made available there.

Organisations Manufacturing Cutting Oil Compound

8171. SHRI LAKSHMAN MALLICK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the names of the organisations which are manufacturing cutting oil compound and cutting oils;

(b) whether the public sector units are also manufacturing this important industrial input; and

(c) if so, the details thereof and the norms and conditions laid down for its distribution?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) to (c). All major and minor oil companies are manufacturing cutting oils, in addition to a few processors in private sector. Cutting oil compounds (Additives) are manufactured by the public sector oil companies, M/s.